Government of India Ministry of Drinking Water and Sanitation

LOK SABHA UNSTARRED QUESTION NO.6214 TO BE ANSWERED ON 05-04-2018

ODF Villages in Rajasthan

6214. SHRI HARISH MEENA:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the number of villages declared as Open Defection Free (ODF) in Rajasthansince 2014;
- (b) whether it is a fact that despitedeclaring villages as ODF, there are notoilets in villages as declared on thepapers;
- (c) if so, the details of the action takenby the Government against the concernedofficials or agency in this regard; and
- (d) the details of the procedure adopted by the Government to monitor the ODF villages?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION

(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) In total 42,305 villages have been declared Open Defecation Free (ODF) in Rajasthan as on 28.3.2018.
- (b) and (c) As per the Swachh Bharat Mission (Gramin) [SBM(G)] guidelines, first, villages themselves declare ODF in Gram Sabha. Thereafter, States/UTs conduct ODF verification using different processes. Sanitation is a State subject, hence State Governments take necessary action against discrepancy/complaints, if any, in this regard.
- (d) The Ministry of Drinking Water and Sanitation has issued guidelines for ODF verification. These guidelines prescribe at least two verifications to be carried out to verify the ODF status. The first verification is carried out within three months of the ODF declaration in Gram Sabha. Thereafter, in order to ensure sustainability of ODF, one more verification is carried out after around six months of first verification. State Governments are conducting ODF verification using different processes. ODF declared and verified Villages are being entered on Online Integrated Management Information System (IMIS) of SBM(G), which is in public domain. A survey has also been conducted through Independent Verification Agency to monitor sustainability of ODF status.